



Shri L.N. Gupta has been working as Hon'ble Member, Technical in the National Company Law Tribunal, New Delhi since July, 2019. He has authored more than 700 Judgements to his credit, many of which are reported and upheld by the superior Courts. Shri Gupta possesses degrees of B.A. (Hons.) in Economics (1979) and M.A. in Economics (1981) from the University of Rajasthan, Jaipur. He obtained his MBA Degree with Distinction from the University of Birmingham, UK in 1999.

Previously, as Member of 1986 Batch of IAS, Shri Gupta has served for 33 years in the Government of India as well as the Government of Odisha in various capacities. During his deputation to Central Government over 02 stints, from 1994 to 1998, Shri. Gupta served in the Department of Personnel & Training and from 2008 to 2015 in the Ministry of Petroleum and Natural Gas.

During his tenure as Joint Secretary in the Ministry of Petroleum & Natural Gas, country's Refinery Sector witnessed a net capacity addition of 40 MMTPA. He pursued reforms in the pricing of sensitive petroleum products including 'Deregulation of Petrol' and 'market determined pricing of Diesel'. Shri Gupta also ensured timely implementation of Euro-IV auto-fuels in the 26 major cities and of Euro-III in the rest of the country and was Member of the Inter-Ministerial Committee on Auto Fuels which prescribed the road map for switching over to Euro V and Euro VI Fuels. He was Government Nominee Director on the Boards of HPCL (05 years), ISPRL (07 years) and EIL (03 years) and possess experience of board level working.

During his stint at OADB, he was instrumental in setting up of Hydrocarbon Sector Skill Council (HSSC) with an aim to train nearly 20 lakh persons in 134 trades specific to Oil & Gas Sector. He also prepared a blue print and played a key role in setting up of the Skill Development Institute (SDI) in Odisha.

On return from Govt. of India, he was posted as Principal Secretary, Skill Development and Technical Education, Odisha. During his tenure, he brought a clear focus on skill development and took measures to improve quality of technical education in ITIs and Polytechnics. A dedicated Odisha Skill Development Authority (OSDA) was set up. Lastly, he held the post of Additional Chief Secretary, MSME Department, Government of Odisha, where he was instrumental in formulation of Odisha MSME Policy, Odisha Food Processing Policy and Odisha Startup Policy, 2016. He took pro-active role in building up the Startup Eco-system in Odisha, where nearly 450 startups were registered and operating till June, 2019. His contribution was recognized by DPIIT, GOI, when Odisha was rated as 'Top Performer' State in the field of Startups. During his tenure as ACS MSME, Odisha was also recognized as 'Champion State' for the highest growth of Exports.

Previously, he had worked as Secretary Department of Energy; Secretary Department of Steel and Mines; Divisional Commissioner Cuttack; Collector and DM Angul; CMD of Odisha Industrial Infrastructure Development Corporation; Chairman of Odisha Mining Corporation; Chairman, Odisha Power Generation Corporation (OPGC), CMD, Odisha Hydro Power Corporation (OHPC) etc. He held Courts as Divisional Commissioner, District Magistrate and Sub-Divisional Magistrate and dealt with Revenue matters, CrPC cases and handled various Law and Order situations. He also possesses experience of handling matters relating to MSME Act, Electricity Act, Mineral Laws and Urban Laws.

He had participated in and attended Leadership Seminar at WMDC Denver (USA), Cambridge Leadership and Strategic Thinking Program at University of Cambridge, Leadership for 21<sup>st</sup> Century Program at Harvard University USA, Program on Ethics and Governance at University of Berkley USA, Leadership Program at University of New South Wales (UNSW) Australia etc. amongst other programs attended within the Country and outside.

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